

NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

C.A. No. 66/74(2)/CLB/MB/2015

Coram: Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2016**

Name of the Company: Ravi Sheet Processors Pvt. Ltd.

Section of the Companies Act: Section 74(2) of the Companies Act, 2013;

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.

2.

ORDER

None present for the petitioner. It appears that the notice has been sent to the petitioner. Office to verify whether notice has been served to petitioner or not.

List the matter on 10.11.2016.



(BIKKI RAVEENDRA BABU)
MEMBER JUDICIAL

Dated this 31st day of August, 2016